

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No.9075/R.(J.)/2022

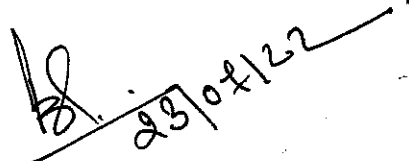
Bilaspur, Dated – 23.07.2022

In partial modification to earlier Notification No. 11628/R(J)/2021, Bilaspur, dated 26.11.2021 regarding publishing weekly cause list in Point No. 3 in respect of Hon'ble Division Bench-I is hereby issued as follows:-

INSTRUCTIONS FOR WEEKLY CAUSE LIST

"Not reached cases of Weekly Cause List shall be listed in the Weekly Cause List of the next week".

By order of Hon'ble the Chief Justice


(K. Vinod Kujur)
Registrar (Judicial)

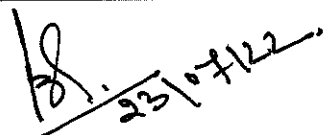
Endorsement No. 9076 / R.(J.) / 2022

Bilaspur, Dated 23.07.2022

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.

9.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
14.	The Registrar (Vigilance/I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
15.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
16.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
17.	The Additional Registrars (Judl./D.E. & E/Admn./Classification/Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
18.	The Advocate General, Government of Chhattisgarh, Bilaspur.
19.	The Secretary, High Court Legal Services Committee, Bilaspur.
20.	The Secretary, High Court Bar Association, Bilaspur.
21.	The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
22.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
23.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


 (K. Vinod Kujur)
 Registrar (Judicial)